

**Court-II**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Review Petition No. 9 of 2016 in Appeal No. 316 of 2013**

**Dated: 18<sup>th</sup> July, 2016**

**In the matter of:**

**M/s Sai Wardha Power Co. Ltd.**

**.... Appellant(s)**

**Versus**

**Maharashtra Electricity Regulatory Commission  
& Ors.**

**.... Respondent(s)**

Counsel for the Appellant (s) :

Counsel for the Respondent (s) :

**ORDER**

Bench did not assemble today.

The Appeal is posted for hearing on **22<sup>nd</sup> July, 2016.**

**(Court Master)**

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